

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/490(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> OCTOBER, 2022, 02:00 P.M**

IN THE MATTER OF	JAY BABA BAKRESWAR RICE MILL [P] LTD VS RADHASHYAM INDUSTRIES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

**Counsel/Authorised Representative appeared physically/through video conference:**

For OC : Ms. Sanchari Chakroborty, Adv.  
Ms. Tanishka Khandelwal, Adv.

For CD : Ms. Manju Bhuteria, Adv.  
Ms. Ranjana Seal, Adv.  
Ms. Bishalaxmi Ghosh, Adv.

**ORDER**

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Principal amount due from 07/12/2018 amounting to Rs.10,20,051.00 and interest amount @ 9% from 07/12/2018 to 15/10/2022 amounting to Rs.3,54,391.68 have been tendered in the Court by way of two Demand Drafts being D.D. No.025708 dated 23/09/2022 for Rs.10,20,051.00 and D.D. No.025730 dated 01/10/2022 for Rs.3,54,392.00 both drawn in favour of the Operational Creditor, Jay Baba Bakreswar Rice Mill (P) Ltd. This matter was listed yesterday, i.e., 11/10/2022, and the Ld. Counsel appearing for the Operational Creditor sought time to seek instructions from her client. Accordingly, this matter was taken up today.

3. Ms. Sanchari Chakroborty, Ld. Counsel, appearing for the Operational Creditor in virtual mode states that upon instructions the amount tendered by the Corporate Debtor is accepted by the Operational Creditor. The Demand Drafts has been received in the Open Court by Ms, Tanishka Khandelwal, Ld. Counsel, appearing physically on behalf of the Operational Creditor. Accordingly, Ld. Counsel for the Operational Creditor seeks permission to withdraw the CP(IB)/490(KB)2019. Permission is granted.
4. **CP(IB)/490(KB)2019 is, accordingly, dismissed as withdrawn.**
5. File be consigned to the records.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**